

SLP(C)No. 17372 OF 2002  
ITEM No.56

Court No. 9

SECTION XV  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.17372/2002

(From the judgement and order dated 20/02/2002 in SA 64/02  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW)

STATE OF U.P.

Petitioner (s)

VERSUS

SHRAMIK UNION KRISHI KARMACHARI SABHA  
(With prayer for interim relief and office report)

Respondent (s)

Date : 13/01/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA  
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s) Mr. Pramod Swarup, Adv.  
Ms. Pareena Swarup, Adv.  
Mr. Praveen Swarup, Adv.

For Respondent (s) Ms. Tehmina Punwani, Adv.  
Ms. Bina Gupta, Adv.  
Mrs. Vanita Bhargava, Adv.  
Mrs. Divya Roy, Adv.

UPON hearing counsel the Court made the following  
O R D E R

L.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J  
.SP2

Two weeks time is granted for filing counter  
affidavit.

.SP1

Anita

(Jasbir Singh)  
Court Master